

Annexure 7

Name of the Corporate Debtor: **M/s. Castall Technologies Pvt.Ltd** Date of commencement of CIRP: **19.04.22**

List of creditors as on **08.10.2022**

List of Operational creditors (Govt.Dues)

Sl.No	Name of the Creditor	Details of claim		Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether covered by Guarantee	% of voting share in COC	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of Claim not admitted	Amount of Claim under verification	Remarks if any	
		Date of receipt	Received												
1	M/s. Employees State Insurance Corporation	18-05-2022	40056	5008	Statutory Dues	NA	NA	NA	NA	NA	NA	35090	NIL	Mr. N. Samadana Rao, ESI No. 520504077, Suppose to not working in the Office from Oct-2014. Hence allowed Rs.5008 towards interest and delayed payment and late payment charges.	
2	M/s. State Provided Fund Organisation	14-07-2022	294196	294198	Statutory Dues	NA	NA	NA	NA	NA	NA	NIL	NIL	Rs. 294196/- towards interest & Penal Damages for the period from Mar-2009 to Jan-2022. As per establishment Ledger sheet amount Rs.2,90,551/-, Sough clarification from PF department and awaiting response. - Balance in the CD books Rs 430276/-, 3. Admitted the amount as per the claim made by PF organization.	
Total												334296	299206	35090	

